

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2849
ANSWERED ON:15.03.2010
RESIDENTIAL SCHOOLS FOR SCS
Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of residential schools presently being run for the students of Scheduled Castes (SCs) in Bihar, location-wise;
- (b) whether the Government has any plan to establish some more residential schools for students of SC in the State; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) to (c) Under this Ministry's Scheme of Grant-in-aid to voluntary organisations working for welfare for Scheduled Castes, admissible assistance is considered, inter-alia, for residential primary and secondary schools. Information related to the said projects in Bihar, under the Scheme, is as under:-

No. of residential Project Location
Schools

06 (i) Harinokol, Dhamdaha, District: Purnea

(ii) Village & Post: Bhikhanpur, Block-Mushhari, District: Muzaffarpur

(iii) Taranagar, Chhatauni, Via-Meenapur, District: Sheohar

(iv) Village-Bathanaha, District: Madhubani

(v) Kanp, Sour Bazar, District: Saharsa, Bihar

(vi) Bhakar, P.O. Chandiha Bhakar, District: Sheohar

New proposals as recommended by State Grant-in-Aid Committee are processed in accordance with the norms of the scheme, extent procedures, instructions, and provisions of General Financial Rules.